Minutes of the meeting held on 27th February, 2024 at 1530 hrs.

Present

Shri Heeralal Samariya, Chief Information Commissioner Smt. Anandi Ramalingam, Information Commissioner Shri Vinod Kumar Tiwari, Information Commissioner Ms. Rashmi Chowdhary, Secretary to the Commission assisted by; (i) Ms. Roop Avtar Kaur, Additional Secretary (ii) Shri Rahul Rastogi, Joint Secretary (Admn.), (iii) Shri Brajesh Kumar Pandey, JS(P&B), (iv) Shri Ajitkumar Vasantrao Sontakke, JS (Law/MR), (v) Brig. Vipin Chakrawarti (Retd.), Consultant (Registrar).

A meeting of the Commission was held on 27.02.2024 (Tuesday) at 1530 hours to discuss various issues, as detailed below:

1. Action taken on earlier meeting's decisions:

The Commission was informed of the actions taken on the decisions of the Commission's previous meeting held on 24th January, 2024.

2. Disposal of second appeal/complaints:

The status of disposal of second appeals / complaints and their pendency was noted by the Commission and the Commission decided to further reduce the pendency level.

3. Legal cases in which CIC has filed affidavit or defending etc:

The status of legal cases in which CIC has filed affidavit or defending etc. was noted by the Commission.

The meeting ended with the vote of thanks to the Chair.

(Rahul Rastogi)
Joint Secretary (Admn)

To

- 1. Sr. PPS to Chief Information Commissioner
- 2. PPS to Information Commissioner (AR)
- 3. PPS to Information Commissioner (VT)
- 4. PPS to Secretary
- 5. PS to Additional Secretary

Copy to:

- 1. JS (P&B)/ JS (Law/MR)/Consultant (Registrar)
- 2. DS (Gen. Admn)
- 3. DS (CR)
- 4. DS(MR)-for uploading on CIC website
- 5. Consultant DR (CIC)
- 6. Consultant DR (IC/AR)
- 7. Consultant DR (IC/VT)
- 8. Consultant (Admn.)

(Rahul Rastogi)

Joint Secretary (Admn)